

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

Date: 28.07.2016

CP No.291/00040/2015 (OA No.9/2013)

Mr. C.B.Sharma, Counsel for the applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

It is reported by Shri Anupam Agarwal, counsel for official respondents that a Review Application has been filed by some of the private respondents in which notices have been issued for 3.8.2016. Therefore, contempt petition be dismissed at this stage with a liberty to the applicant to get it revived, if need arises, after decision in the Review Application.

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(S.K. Kaushik)  
Member (J)

Adm/